

Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the Month of May, 2023

SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1	Commercial Court, Alipore	NIL						
2	Commercial Court, Asansol	Misc. Arbit. Case/4/2021	17-03-2021	10-05-2023 (Contested)	784 days	Yes	11	111 days.
		Misc. Arbit. Case/5/2021	20-03-2021	17-05-2023 (Uncontested)	788 days	No	11	-
		Money Suit/1/2020	06-01-2020	18-05-2023 (Uncontested)	1228 days	No	18	-
3		Misc Case 75/2022	30-09-2022	08-05-2023	220 Days	No	2	45 Days
4		Misc Case 41/2023	08-05-2023	11-05-2023	3 Days	No	Nil	1 Days
5		Misc Case 32/2023	27-03-2023	11-05-2023	45 Days	No	Nil	1 Days
6		Misc Case 71/2022	19-09-2022	12-05-2023	235 Days	No	5	1 Days

7	Commercial Court, Rajarhat	Misc Case 1/2023	06-01-2023	31-05-2023	145 Days	No	1	1 Days
8		Misc Case 40/2023	04-05-2023	31-05-2023	27 Days	No	Nil	1 Days
9		Misc Case 14/2023	28-02-2023	03-05-2023	64 Days	No	Nil	1 Days
10		Money Suit 2/2023	13-01-2023	04-05-2023	111 Days	No	Nil	1 Days
11		Money Suit 3/2023	13-01-2023	04-05-2023	111 Days	No	Nil	1 Days
12		Money Suit 1/2023	13-01-2023	04-05-2023	111 Days	No	Nil	1 Days
13		Title Suit 8/2023	17-04-2023	06-05-2023	19 Days	No	Nil	1 Days
14		Money Suit 21/2022	21-05-2022	15-05-2023	359 Days	No	Nil	1 Days
15		Misc Case 79/2022	18-11-2022	30-05-2023	193 Days	No	Nil	1 Days
16		Commercial Court, Siliguri	No data provided					